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LIBRA

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA

O.A/350/953/2020

Date of Order: 12.11.2020

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member

M. D. Selvam
Vs
Transport

For The Applicant(s): Mr. P. C. Das, Counsel

Ms. T. Maity, Counsel

For The Respondent(s): Mr. R. Halder, Counsel

O R D E R (O R A L)

Per: Ms. Bidisha Banerjee, Member (J):

Heard ld. counsel for both sides.

2. At hearing, Ld. counsel for the applicant on behalf of his client would express his desire to withdraw the application to file a fresh, if further aggrieved.

3. Ld. counsel for the respondents do not have any objection if such liberty is allowed.

4. Accordingly, the present O.A stands disposed of as withdrawn. **No** costs.

(Bidisha Banerjee)
Member (J)

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